

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/26(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	MINIONS VENTURES PRIVATE LIMITED VS BATA INDIA LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Snehashis Sen, Adv.] For the Operational Creditor
Mr. A. Nair, Adv.]

Ms. Labanya Sinha, Adv.] For the Corporate Debtor / Bata India Ltd.
Ms. Swastika Sengupta, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the operational creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Amount in default has been paid by the Corporate Debtor. Ld. Counsel appearing on behalf of the Operational Creditor admits the same. Settlement talks arrived at between the parties is taken on record.
3. Therefore, this application is **dismissed** as **withdrawn**. File be consigned to record.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**